

ISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). Private buses already ply in Delhi including those under the administrative control of DTC. To meet the growing traffic demand in Delhi, one of the measures proposed is to permit operation of private buses on selected routes under STA permits.

(c) and (d). It is not possible to indicate the exact data as the modalities are being worked out covering consideration of all relevant aspects.

### **Reclamation of Coastal Wasteland Areas**

7752. SHRIMATI USHA CHOUDHARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government propose to reclaim coastal wasteland areas in the country which are partly saline through coastal plantation of Casuarina, eucalyptus, acacia, coconut and cashew trees; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI Z. R. ANSARI): (a) and (b). Reclamation of coastal wastelands by afforestation with suitable species is already being done by implementing the State Plan Schemes and Centrally Sponsored Schemes under the Twenty-Point Programme. Information of afforestation done in coastal areas is not separately maintained.

[*Translation*]

### **Wasteland Development**

7753. SHRI MADAN PANDEY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government propose to make the wasteland development programme a mass-movement;

(b) if so, the outlines thereof;

(c) the total amount likely to be spent on it; and

(d) the manner in which Government propose to develop wasteland expeditiously?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI Z.R. ANSARI): (a) to (d). Yes, Sir. The Government have decided to make the wasteland development programme a mass-movement by involving people in afforestation activities. The following schemes are being undertaken for this purpose:-

- i) Grant-in-aid to Voluntary Agencies.
- ii) Decentralised Nurseries Programme.
- iii) Tree Growers' Cooperatives.
- iv) Evolving suitable communication package for awareness raising in tree plantation activities.
- v) Silvi Pasture Scheme.
- vi) F earmarking of funds for social forestry under Rural Development Programmes.
- vii) Award of Tree Pattas to Tree Growers.
- viii) Institutional Finance for Afforestation.

The amount spent on the schemes at serial numbers (i) to (vi) during 1987-88 is given in the statement below.

**STATEMENT***Details of Expenditure on Scheme of Peoples participation in afforestation (1987-88)*

Sl. No.	Name of Scheme	Amount (Rupees in lakhs)
1	2	3
1.	Grant in aid to Voluntary Agencies	358.96
2.	Decentralised Nurseries programme	735.08
3.	Tree Growers Cooperatives	199.00*
4.	Communication package for awareness raising	30.00
5.	Silvipasture scheme	10.16
6.	Rural Development Programme	131.71

\* Given to NDDB for nurseries and pasture/fodder development through cooperatives.

**Fire Incident at Tatanagar Railway Station**

7754. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the report of the departmental committee constituted to enquire into the incident of fire in tank wagons at Tatanagar Railway Station in January, 1988 has since been received; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir. According to the findings of the Enquiry Committee, the fire in Naphtha tank wagons at Tatanagar had broken out accidentally. The exact source of fire could not be established and no staff have been held responsible. However, suitable disciplinary action has been initiated against the supervisory staff who failed to personally ascertain the nature and magnitude of the hazard caused by the leaking tank wagon.

[English]

**Code of Ethics for Food Industry**

7755. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether food industry has adopted code of ethics for ensuring quality and healthy food to consumers;

(b) if so, whether each industry has set up its own food testing laboratory; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) In a recent Seminar of Food Industry, Hon'ble Minister of State for Food & Civil Supplies impressed upon the need for adopting the code of Ethics by the Food Industry in the country. The Confederation of Indian Food Trade & Industry (a sponsored body of the Federation of Indian Chamber of Commerce & Industry) is drafting the Code for adoption.